

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No.                       | Purpose                  | Section  | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|--------------------------------|--------------------------|----------|--|
| CP 70/11                | IA<br>132/17<br>in TP<br>32/16 | For filing<br>objections | 397/ 398 | Satwant Singh & Another Vs. Columbia<br>Asia Hospitals P. Ltd. & 9 Others. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER  | REPRESENTATION TO WHOM | SIGNATURE     |
|------------|--|------------------------|---------------|
|            | <i>D Jyothi</i><br><i>for A. Murali</i><br><i>J. Sagar Associates</i><br><i>9663309318</i> | <i>R1 &amp; R2.</i>    | <i>Jyothi</i> |

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 132/17 is taken up today. Objections are not filed. Though matter is listed today as a last chance. We have heard Counsel for Petitioner in IA 132/17. Junior Counsel for Respondent is present. Matter is listed for orders on 09/11/2017 and main petition is also listed on the same date.

  
**Member (T)**

  
**Member (J)**